

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1012.  
TO BE ANSWERED ON FRIDAY, THE 28<sup>TH</sup> JULY, 2023.**

**INCENTIVES TO INDUSTRIAL SECTOR**

**1012. Shri Naresh Bansal:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government proposes to extend incentives, concessions to industrial sector, especially for Uttarakhand, to increase industrialization and generation of employment opportunities on a large scale; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a): No Sir, Government has no such proposal at present.
- (b): DPIIT has already granted the following incentives under various schemes to promote industrialization, employment generation and economic growth in Uttarakhand:

S. No.	Name of Scheme	Amount released (Rs. in crore)
1.	Special Package (I&II) (07.01.2003 to 31.03.2017)	353.99
2.	Industrial Development Scheme (IDS) 2017 (01.04.2017 to 31.03.2022)	62.60
3.	TSS/FSS (TSS 1971 to 2013 and FSS 2013 to 2016) Transport Subsidy Scheme(TSS) and Freight Subsidy Scheme(FSS)	20.33
4.	Scheme of budgetary support under Goods and Service Tax Regime (2018-19 to till date)	3366.17

\*\*\*\*\*